



Government of Jammu and Kashmir
Home Department

NOTIFICATION

Srinagar, the 27th September, 2016.

SRO **313** .- In exercise of the powers conferred by sub-section (2) of section 4 of the Jammu and Kashmir Public Safety Act, 1978 and in partial modification of SRO notification 243 of 1978 dated 27.04.1978, the Government hereby direct that the following amendment shall be made in SRO 98 of 2010; namely :-

After clause (a) under the sub-heading II) "NUBRA SUB DIVISION", under the heading "TOUR CIRCUITS", the following shall be added as clause (b); namely :-

"(b) beyond Panamik upto Warshi including Yarma Gompa/Yarma Gonboo Monastery in Nubra Valley".

By order of the Government of Jammu & Kashmir.

Sd/-

(R. K. Goyal) IAS

Principal Secretary to Government,
Home Department

No: Home/2013/ISA/146

Dated: **27**.09.2016

Copy to the:-

1. Union Home Secretary, Government of India, Ministry of Home Affairs. This is with reference to letter No.25022/52/2008-F-I dated 21.07.2016.
2. Principal Secretary to Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. Additional Director General of Police, CID, J&K.
5. Divisional Commissioner, Kashmir.
6. Secretary to Government, Tourism & Culture Department.
7. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
8. Deputy Commissioner, Leh.
9. Superintendent of Police, Leh.
10. Private Secretary to Principal Secretary to Government, Home Department.
11. I/C Website, Home Department/SRO/Stock file.

(Syed Yasir Farooq) KAS 27/09/16

Under Secretary to the Government
Home Department